

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Appeal No. 132 of 2016 (SZ)

Appellant/s

Respondents

Sunilkumar
Kannothe Veedu, Pattimattam
Ernakulam

The State of Kerala rep. by its Secretary,
Department of Environment & Climate
Change, Secretariat,
Thiruvananthapuram and others

Counsel appearing for appellant

Counsel appearing for respondents

M/s.Rajanvishnuraj, Harish Vasudevan
& Neha Miriam Kurian

Mrs.Suvitha for R1, R3 & R4
Mrs.Vidhyalakshmi for R2 & R6
Mr.Ziraj for R5

Note of the Registry	Orders of the Tribunal
Item No.9	<p>Date: 10th July, 2017</p> <p>There is no representation on behalf of the appellant. At the request of the learned counsel appearing for the respondent Nos.2 and 6, post this appeal for orders on 11.07.2017.</p> <p style="text-align: right;">....., JM (Justice Dr.P.Jyothimani)</p> <p style="text-align: right;">.....EM (Shri P.S. Rao)</p>